

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	-
PETITION NUMBER	:	TP 293/16
NAME OF THE PETITIONER (S)	:	TUSKER WORKSPACE PVT. LTD. &
NAME OF THE RESPONDENT (S)	:	2 OTHERS.
UNDER SECTION	:	621A

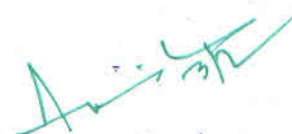
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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ORDER

PCS for the petitioner addressed a letter to the
Tribunal seeking adjournment till 10-02-2017. ROC report
not received.

Posted to 10-02-2017.


Member (J)


Member (T)